

12 hrs.

RE: FIRING ON EMPLOYEES OF SOUTH-EASTERN RAILWAY

MR. SPEAKER: I would like to inform the House that the House will adjourn for half an hour at 4.30 P.M. and re-assemble at 5 P.M. for the presentation of the budget.

श्री अटल बिहारी वाजपेयी (ग्वालियर):
अध्यक्ष जी, मैंने एक काम-रोको प्रस्ताव दिया है—दक्षिण-पूर्व रेलवे में गोली चली है—यह घटना ता० 26 की रात को हुई थी, मंत्री महोदय कल वक्तव्य दे सकते थे। मैं चाहता हूँ कि इस पर चर्चा का मौका दिया जाये।

SHRI INDRAJIT GUPTA (Alipore): Will they come forward *suo motu* with a statement. Four workers have been killed. They went to present their demands to the General Manager. Could they not disperse them without resort to firing? Four workers were killed. No statement. Nothing in the House. Will you please ask him to make a statement to day? This is a very serious matter.

SHRI S. M. BANERJEE (Kanpur): CRP fired before the General Manager of the South-Eastern Railway.

MR. SPEAKER: Under Rule 377 I have allowed you. But shall I ask the Minister to make a statement or should I admit a call attention motion? What do you want?

SHRI ATAL BIHARI VAJPAYEE: Why not you admit the adjournment motion in that case?

MR. SPEAKER: I will have to verify the facts.

SHRI ATAL BIHARI VAJPAYEE: Where are facts. Are the facts de-

nied by the Minister? Has there been no firing?

SHRI INDRAJIT GUPTA: It took place day before yesterday. They should be able to tell us by now as to what exactly happened and what they propose to do.

SHRI ATAL BIHARI VAJPAYEE: He kept mum yesterday all the day... Where is the Railway Minister?

MR. SPEAKER: Will the hon. Minister for Parliamentary Affairs ask the Minister to make a statement to-day?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHURAMAIAH): Yes, Sir.

MR. SPEAKER: I am asking the Minister to make a statement today.

SHRI ATAL BIHARI VAJPAYEE: You find out facts from the Minister and consider whether the adjournment motion should be admitted... (Interruptions).

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, on the closure of the Saraswati Press in Calcutta and laying off of thousands of workers, let the Minister make a statement. Where is the Minister? He has disappeared.

MR. SPEAKER: Calling attention by Shri Shashi Bhushan.

श्री हुसम चन्द कछवाय (मुरेना):
अध्यक्ष महोदय, आप को याद होगा, आपने परसों सरकार से कहा था कि वह स्टेटमेंट दे—मैडिकल कालिज के छात्र भूख-हड़ताल पर बैठ हुए हैं—लेकिन अभी तक सरकार की तरफ से कोई उत्तर नहीं मिला है। मैं जानना चाहता हूँ कि सरकार कब तक वक्तव्य देने वाली है ?

श्री अटल बिहारी वाजपेयी : अध्यक्ष जी, एक मामला 377 के अन्तर्गत मैं आपके ध्यान में लाया हूँ—यूनियन पब्लिक सर्विस कर्मिजन ने हिन्दी स्टैनोग्राफर्स की जो परीक्षा ली है, उस में अंग्रेजी का विषय अनिवार्य कर दिया गया है। एक परीक्षार्थी ने प्रश्न-पत्र फाड़ डाला...

MR. SPEAKER: I asked the Secretary to convey to you that you can send a question on this.

SHRI ATAL BIHARI VAJPAYEE: The question will come after 21 days.

MR. SPEAKER: You can send a short notice question.

SHRI ATAL BIHARI VAJPAYEE: Will the Minister accept the short notice question?

MR. SPEAKER: From myself it will be cleared. But I cannot say for the Minister.

श्री भगवत झा आजाद (भागलपुर): कानून के खिलाफ़ डम तरह की अनिवार्यता लगा दी जाय, यह उचित नहीं है। इस पर शार्ट-नोटिस भी दिया है और काल-एन्टेशन भी दिया है, आप उस को मान लें।

श्री अटल बिहारी वाजपेयी : पार्लियामेंट ने जो कानून बनाया है, उस के खिलाफ़ काम हो रहा है। जब अंग्रेजी स्टैनोग्राफ़र के लिये हिन्दी का ज्ञान अनिवार्य नहीं है तो हिन्दी स्टैनोग्राफ़र के लिये अंग्रेजी का ज्ञान क्यों अनिवार्य हो।

श्री भगवत झा आजाद : 1967 के कानून के खिलाफ़ काम क्यों किया जाय?

SHRI S. M. BANERJEE: rose—

MR. SPEAKER: Unless I give you permission under Rule 377, you cannot get up any time you like.

SHRI S. M. BANERJEE: This is a very important matter. As you know, the Finance Minister made a statement that the Pay Commission's report will come by 31st March. Today, in the *Hindustan Times* the news has come out that Rs 200 crores will be needed to implement the pay pannel report. I congratulate the pressmen for scooping this news, but I would like to know why the Pay Commission Members who could sneak it out to the Press did not submit the report to the Government? Why is this Parliament being ignored?

12.05 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

CRISIS DUE TO SHORTAGE OF POWER THROUGHOUT THE COUNTRY

श्री शशी भूषण (दक्षिण-दिल्ली): अध्यक्ष महोदय, मैं अविलम्बनीय लोकमहत्व के निम्नलिखित विषय की ओर सिचाई तथा विद्युत मंत्री जी का ध्यान दिलाता हूँ और उन से अनुरोध करता हूँ कि ये इस के सम्बन्ध में अपना वक्तव्य दें—

“समस्त देश में विजली की कमी के कारण उत्पन्न संकट, जिस के परिणाम-स्वरूप बड़े पैमाने पर उद्योग बन्द हो गये हैं तथा कृषि उपज में भारी कमी आई है, और स्थिति को सुधारने के लिये भी की गई कार्यवाही।”

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): Mr. Speaker, Sir, there is widespread power shortage in most parts of the country this year. A detailed statement on the power position in the country was laid on the Table of the Lok Sabha on 13th November, 1972. The main reasons for the shortage of power this year are:

(a) Reduced power generation from hydro stations due to